

(c) The abstract cost of the project is estimated to be Rs.1215.76 crores. No budget provision is required at this stage. The target date will be declared after the project is sanctioned.

**Wagon repair/periodical overhauling workshop in Kerala**

3781. SHRI M.P. ACHUTHAN:  
SHRI K.E. ISMAIL:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government of Kerala has submitted a proposal to set up a wagon repair/periodical overhauling workshop at Nemom in Thiruvananthapuram, Kerala, considering the fact that on an average 130 coaches are being taken for overhauling every month from Thiruvananthapuram Central railway station to Chennai causing considerable delay in the completion of the work; and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir.

(b) A reference was received from Hon'ble Minister for Law, Parliamentary Affairs and Railways, and Government of Kerala. The matter is under examination.

**Persons authorized for PH, FT and Defence quota**

3782. SHRI KAMAL AKHTAR:  
SHRI NAND KISHORE YADAV:  
SHRI BRIJ BHUSHAN TIWARI:  
SHRI BHAGWATI SINGH:

Will the Minister of RAILWAYS be pleased to refer to answer to Starred Question 39 given in the Rajya Sabha on 3 July, 2009 and state:

(a) who is authorized for Parliament House, Foreign Tourist and Defence quota for waitlisted reservation;

(b) whether there has been any deviation in these quotas since 3 July, 2009 till date;

(c) if so, the details thereof and the reasons therefor; and

(d) how preference is decided by Railways when none of the MPs mention it?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Unutilised Defence Department, Foreign Tourist and Parliament House quotas can be used for wait-listed passengers with the permission of the Chief Commercial Managers/Divisional Railway Managers of the Zonal Railways as per extant instructions.

(b) No such case has been reported.

(c) Does not arise.

(d) While deciding the allotment, requisitions received are considered taking into account factors like status of passenger, nature of urgency e.g. bereavement in the family, sickness, job interview, etc.

#### **Parking facility at Tughlakabad station**

†3783. SHRI RAJNITI PRASAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government is aware that parking facility at Tughlakabad railway station in Delhi has been closed;

(b) if so, the reasons therefor and by when it would be restored;

(c) whether Government is aware that illegal parking is done there in the premises built for Government accommodation and arbitrary parking fees is charged from passengers; and

(d) if so, the action being taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) Yes, Sir. The facility could not be continued due to low earnings and repeated no response for the tender. The process for awarding tender afresh has been initiated and restoration of the facility would be incumbent on the response to it.

(c) and (d) No complaints in this regard has been received so far. However, surprise checks are being conducted and suitable action will be taken against persons found guilty.

#### **Extortion of money in collusion with RPF staff at New Delhi station**

3784. SHRI RAJNITI PRASAD:

MS. MABEL REBELLO:

Will the Minister of RAILWAYS be pleased to state:

(a) whether she is aware of extortion of money in collusion with RPF staff at New Delhi railway station before departure of trains from workers/labourers, who catch trains for Bihar, Bengal and Assam;

(b) if so, whether there is any action/inquiry conducted at New Delhi railway station by Government; and

(c) if not, whether Government has any plan to look into the matter in near future to ensure the protection of these workers whose hard earned money is getting snatched by the anti-social elements at the New Delhi railway station?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) No such case involving RPF staff has been reported.

(b) Does not arise.

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†Original notice of the question was received in Hindi.